ITEM NO.16 COURT NO.7 SECTION XII

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 10189-10190/2019

(Arising out of impugned final judgment and order dated 04-04-2019 in WP No. 3947/2019 04-04-2019 in WP No. 3953/2019 passed by the High Court Of Judicature At Madras)

M/S APOLLO HOSPITALS ENTERPRISES LTD.

Petitioner(s)

VERSUS

THE STATE OF TAMIL NADU & ORS.

Respondent(s)

([TO BE TAKEN UP AT 10:30 A.M.]

IA No. 75517/2020 - EARLY HEARING APPLICATION

IA No. 75519/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 75514/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 66028/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 66032/2019 - EXEMPTION FROM FILING O.T.

IA No. 75510/2020 - EXEMPTION FROM FILING O.T.

IA No. 75509/2020 - INTERVENTION APPLICATION

IA No. 103273/2020 - PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES

IA No. 66033/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 44313/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 190109/2019 - VACATING STAY)

Date: 17-11-2021 These matters were called on for hearing today.

CORAM:

HON'BLE MR. JUSTICE S. ABDUL NAZEER HON'BLE MR. JUSTICE KRISHNA MURARI

For Petitioner(s) Mr. C.A. Sundaram, Sr. Adv.

Ms. Rohini Musa, AOR Mr. Maimoona Badsha, Adv

Mr. Abhishek Gupta, Adv.

Mr. Zaffar Inayat, Adv.

For Respondent(s) Mr. Dushyant Dave, Sr. Adv.

Dr. Joseph Aristotle S., AOR

Ms. Preeti Singh, Adv.

Ms. Ripul Swati Kumari, Adv.

Mr. Sanjeev Kumar Mahara, Adv.

WWW.LIVELAW.IN

Mr. Ranjit Kumar, Senior Adv.

Mr. S. Manuraj, Adv.

Mr. Somanath Padhan AOR

Mr. Ashok Anand, Adv.

Mr. Rakesh Kumar Singh, Adv.

Mr. Aakash Kakade, Adv.

Mr. Aabhas Parimal, Adv.

Ms. Sujata Kumari Muni, Adv.

Mr. Somanatha Padhan, AOR

Mr. Vivek Singh, AOR

Mr. Anoop Prakash Awasthi, AOR

UPON hearing the counsel the Court made the following O R D E R

Heard in part.

List on 23^{rd} November, 2021 at 10.30 a.m. at the top of the board.

(NEELAM GULATI)
ASTT. REGISTRAR-cum-PS

(KAMLESH RAWAT)
COURT MASTER (NSH)